भारत सरकार / Government of India राष्ट्रीय वित्तीय रिपोर्टिंग प्राधिकरण /National Financial Reporting Authority *****

7th Floor, Hindustan Times House, Kasturba Gandhi Marg, New Delhi

NF-12035/3/2021

Dated 09 . 01. 2023

To,

- 1. All Ministries / Departments of Government of India,
- 2. All State Governments / Union Territory Governments
- 3. Public Sector Undertakings / Autonomous and Statutory Bodies

Sub: Filling up of posts of Personal or General Assistant (Grade I, II & III) in NFRA at New Delhi on Deputation / Short term Contract basis

Madam/Sir.

National Financial Reporting Authority (NFRA), New Delhi, is a statutory body set up under Section 132 of Companies Act, 2013. NFRA has been established to protect the public interest and the interests of investors, creditors and others associated with the companies or bodies corporate by establishing high quality standards of accounting and auditing and exercising effective oversight of accounting functions performed by the companies and bodies corporate and auditing functions performed by auditors.

- 2. The Authority proposes to fill up the posts as per details stated in the **Annexure I** in its headquarters at New Delhi from among the following, initially for a period of three years in accordance with the Recruitment Rules notified vide Extraordinary Gazette No. 369 dated 16.5.19 of Ministry of Corporate Affairs (Copy of the same are available on NFRA website at **Notifications > Direct Recruitment):**
- (i) On Deputation from officers of Central Government or State Governments or Union territory Governments

Or

- (ii) On Short Term Contract basis from officers of Public Sector Undertakings / Autonomous and Statutory Bodies.
- 3. It is requested to forward applications in the prescribed proforma (Annexure –II) along with attested copies of ACRs/APARs for the last five years, Vigilance clearance and Cadre clearance of eligible candidates whose services could be placed at the disposal of the Authority immediately in the event of their selection. It is also informed that the applications submitted for the posts of Personal or General Assistant (Grade I, II & III) against the NFRA Vacancy Circular No. NF-12035/3/2021 dated 02.12.2021 will not be considered and hence candidates who have applied against the said Circular shall submit fresh applications against this Circular.
- 4. The application should be sent through proper channel in an envelope superscribing "Application for the post of PA/GA (specify the relevant Grade) in NFRA" and should be addressed to "The Secretary, National Financial Reporting Authority (NFRA), 7th Floor Hindustan Times House, K.G. Marg, New Delhi 110001" so as to reach this office on or before 2 months from the date of publication of advertisement on this Vacancy Notice in Employment News. Advance copy along

with stipulated documents may be sent on email id <u>manager-admn@nfra.gov.in</u>. (Note- In case of any change in this notice the same will be displayed on NFRA website as such the interested officers are requested to see the NFRA website nfra.gov.in regularly)

(Mritunjay Singh)
Deputy General Manager

Encl. As above.

Copy to:

- 1. Joint Secretary, Ministry of Corporate Affairs: for kind information.
- 2. Director (Admin), DoPT with request to kindly arrange to put up this Vacancy Circular on the *Vacancy Notifications of Min./Deptt./Org. in GOI* section of DOPT website.
- 3. Under Secretary (CS-II (P)), DoPT with request to kindly arrange to put up this Vacancy Circular on the *What's New* section of DoPT website for wide publicity.
- 4. US (Competition), Ministry of Corporate Affairs with request to arrange to put up this Vacancy Circular on the website of Ministry of Corporate Affairs.
- 5. AM (IT), NFRA with request to put up this Vacancy Circular on website of NFRA and social media handles of NFRA.

ANNEXURE – I

Details of Posts to be filled up in NFRA

S.N.	Name of Posts	No. of likely* vacancies	Basic Pay	Eligibility Criteria	Educational Qualification
1.	Personal or General Assistant (Grade III)	4	Rs. 20650- 1150(3)- 24100- 1225(1)- 25325- 1325(3)- 29300- 1475(6)- 38150- 1525(2)- 41200- 1740(2)- 44680-1875(1).	For Deputation (including short-term contract): An officer of Central Government or State Governments or Union territories or Public Sector Undertakings or autonomous and statutory bodies: (i) holding analogous post on regular basis in the parent cadre or department; or (ii) with a minimum of six years of regular service, in the grade rendered after appointment thereto on regular basis in Level 6 (Rs. 35400-112400) in the pay matrix or equivalent. Age Limit for Deputation / Short term Contract The maximum agelimit for appointment by deputation or contract shall be not exceeding fifty six years as on the closing date of receipt of applications.	Essential: Graduate degree from a recognized university or equivalent. Desirable: (i) working experience in dealing with Regulatory Authority or Statutory Bodies or Other Government Institutions; (ii) working knowledge of computer; (iii) skill in stenography and typing.
2.	Personal or General Assistant (Grade II)	3	Rs.13150- 750(3)- 15400- 900(4)- 19000- 1200(6)- 26200- 1300(2)-	For Deputation (including short-term contract): An officer of Central Government or State	Essential: Graduate degree from a recognized university or equivalent.

			28800- 1480(3)- 33240- 1750(1)- 34990.	Governments or Union territories or Public Sector Undertakings or autonomous and statutory bodies: (i) holding analogous post on regular basis in the parent cadre or department; or (ii) with a minimum of four years of regular service, in the grade rendered after appointment thereto on regular basis in Level 5 (Rs.29200-92300) in the pay matrix or equivalent. Age Limit for	Desirable: (i) working experience in dealing with Regulatory Authority or Statutory Bodies or Other Government Institutions; (ii) working knowledge of computer; (iii) skill in stenography and typing.
				Deputation / Short term Contract The maximum agelimit for appointment by deputation or contract shall be not exceeding fifty six	
				years as on the closing date of receipt of applications.	
3.	Personal or General Assistant. (Grade I)	3	Rs.10940- 380(4)- 12460- 440(3)- 13780- 520(3)- 15340- 690(2)- 16720- 860(4)- 20160- 1180(3)- 23700.	For Deputation (including short-term contract): An officer of Central Government or State Governments or Union territories or Public Sector Undertakings or	Essential: Graduate degree from a recognized university or equivalent. Desirable: (i) working experience
		12.		autonomous and statutory bodies: (i) holding analogous post on regular basis in the parent cadre or department; or	in dealing with Regulatory Authority or Statutory Bodies or Other Government Institutions; (ii) working knowledge of computer;

Age Limit for Deputation / Short term Contract The maximum agelimit for appointment by deputation or contract shall be not exceeding fifty six			(ii) with minimum years of service, in rendered appointmen on regular Level 3 (Rs 69100) in matrix or ed	of reg the g t the basis. 21 the	gular grade after ereto is in 700- pay	skill enography oing.	in and
limit for appointment by deputation or contract shall be not		1	Age Limi Deputation term Contra	it / S ct	for hort		
years as on the closing date of receipt of applications.			limit for app by deputat contract shal exceeding f years as on th date of rec	oointrion I be Ifty Ie clo	nent or not six		

^{*}No. of vacancies may vary if an officer does not join/ relieves from this office, etc.

Notes:

- 1. Deputationists shall not be eligible for consideration for appointment by promotion.
- 2. The period of deputation including the period of deputation in another ex-cadre post held immediately preceding this appointment in the same or some other organization or department of the Central Government shall ordinarily not exceed three years. It may be extended for another two years such that the maximum period of deputation shall not exceed five years.
- 3. An employee appointed on deputation to any of the above posts may elect to draw either the pay in the scale of pay of the post as shown above, or his pay in the parent cadre with deputation allowance.
- 4. The terms and conditions of Deputation / Short term contract will be in accordance with MCA letter No. NFRA-05 / 19 / 2020 Comp-MCA dated 29.10.2020 (Available on NFRA website at **Notifications > Direct Recruitment**).
- 5. Dearness Allowance: Dearness Allowance (DA) rates in respect of NFRA pay Scales w.e.f. November 2022 is 103.4 %. Presently the revision of DA is quarterly, as under –

February, March, April May, June, July August, September, October November, December, January.

6. For any further details, please see NFRA website: https://nfra.gov.in

ANNEXURE - II

Application form for vacancy in NFRA

Post applied for: PA/GA Grade I/ Grade II/ Grade III (please tick)

Passport size recent Coloured Photograph of applicant

Application is for Deputation / Short term Contract (please tick)

Sl. No.	Particulars	Details to be filled by the Applicant
1.	Name of Applicant	
2.	Present Designation	
3.	Name of Organization employed with	
4.	Type of organization employed with from among: Central Government / State Government / Union Territory Government / Public Sector Undertakings / Autonomous and Statutory Bodies	
5.	Service to which the officer belongs to:	
6.	Contact Details Office Address	
	Email Mobile No.	
	Land Line No.	
7.	Name, Designation, email ID, Phone No of Cadre Controlling Authority.	
8.	Name, Designation, email ID, Phone No of Relieving Authority in case selected.	

9.	Whether currently on deputation? If yes,				
	Date from which on deputation:				
	Name of organization on deputation to:				
	Designation on which on deputation to :				
10.	Date of Birth (attach proof of DOB)				
11.					
	Age Limit permissible for the post as on the closing date of receipt of application for the post applied for	_	of the applicant on the closing date of pt of application		
12.	Date of Retirement under applicable service rules where employed.				
13.	Educational Qualification				
	Essential Educational Qualificati Required for the post	t	Educational Qualification* possessed by the applicant (attach self-attested supporting document)		
	Graduate degree from a recognize university or equivalent.	zed			
	Desirable Qualification stated for to post		Qualification possessed by the applicant (attach self-attested supporting document)		
	(i) working experience in dealing with Regulatory Authority Statutory Bodies or Other Government Institutions;	or			
	(ii) working knowledge of computer	,			
	(iii) skill in stenography and typing.				
14.	4. In case application is for Deputation/ Short-term contract: Give details of Experience in reverse chronological order (may attach additional sheet)				
	Grade/ Minimum length of se requirement for the post applied for Personal / General Assistant (Grade I)	rvice	Actual service details of applicant may be furnished against the post applied for		
		-	· · · · · · · · · · · · · · · · · · ·		

	(i) holding analogous post on regular basis in the parent cadre or department; or (ii) with a minimum of six years of regular service, in the grade rendered after appointment thereto on regular basis in Level 6 (Rs. 35400-112400) in the pay matrix or equivalent. Personal / General Assistant (Grade II) (i) holding analogous post on regular	
	basis in the parent cadre or department; or	
	(ii) with a minimum of four years of regular service, in the grade rendered after appointment thereto on regular basis in Level 5 (Rs.29200- 92300) in the pay matrix or equivalent.	
	Personal / General Assistant (Grade I) (i) holding analogous post on regular basis in the parent cadre or department; or	
	(ii) with a minimum of two years of regular service, in the grade rendered after appointment thereto on regular basis in Level 3 (Rs. 21700-69100) in the pay matrix or equivalent.	
	Pay Scale / Pay Level drawn on regular basis (i.e. substantive) basis	
	Date from which service rendered in the said level on regular (i.e. substantive) basis	
15.	Any other information applicant would like to submit in support of your suitability for the post applied for	
16.	Attested copy of last 5 Years APAR attached **	
17.	Copy of Vigilance Clearance attached **	
18.	Statement of Purpose in 100 words	

Note- Please page number the entire set of	f application and attach an index of the documents attached.
*Kindly attach copy of Educational Quali required for the post being applied for.	lification and Experience in support of your application as
** To be filled by Competent Authority for	rwarding the application
It is certified that the details given above ar	re true.
	Signature of the applicant
	Date
It is certified that the details given above are be correct.	re verified with service records of the applicant and found to
	Signature and Seal of the Competent Authority of the organization forwarding the application
	Date

Address, Tel. No., and Email id of the Competent Authority forwarding the Application

